

43

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 101/NCLT/AHM/2017
In CA (CAA) No.67/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

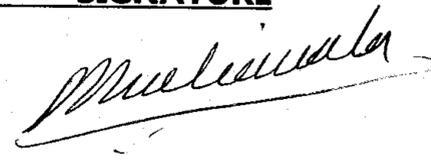
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Babita Synthetics Pvt. Ltd.
Kusum Synthetics Pvt. Ltd.
Sushma Synthetics Pvt. Ltd.
Geeta Fibres Pvt. Ltd.
Tulip Industries Pvt. Ltd.
Kansal Tex-Feb Pvt. Ltd.
Kansal Poly-Feb Pvt. Ltd.
Anita Synthetics Pvt. Ltd.
Ayush Aexlene Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODIAWALA ADVOCATE PETITIONERS



2.

ORDER

Learned Advocate Mr. Pavan Godiawala present for Petitioners.

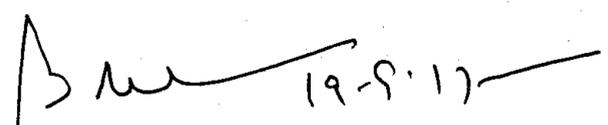
Proof of service of notice on statutory authorities as per the order in application filed.

Proof of publication filed.

Proof of service of notice on statutory authorities filed, notices served on 15.09.2017.

Reply filed.

List the matter on 10.10.2017.



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.